

(b) if so, the reasons for spending Rs. 50,000 on an unproductive and unremunerative work like mural painting on the walls of Baroda House, New Delhi;

(c) the action proposed to be taken to put an end to such a wasteful expenditure; and

(d) the expenditure incurred on the occasion of the unveiling of this mural?

The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh):

(a) Yes. It has already been decided to restrict to the maximum extent possible expenditure of capital as well as revenue, and necessary instructions have already been circulated to all the Railway Administrations.

(b) The expenditure of Rs. 50,000 on mural decoration in Baroda House was on a commitment which was entered into long before special economy measures were contemplated.

(c) As long as the difficult economic situation continues, there will be no new commitments for such works of art; and

(d) A modest sum of Rs. 400/- was spent on the occasion of unveiling this mural by the Vice President of India on the 28th of September, 1966.

चक्रधरपुर रेलवे स्टेशन के सुपरिन्टेन्डेन्ट के विरुद्ध आरोप

2955. श्री बड़े :

श्री हुकम चन्द कछवाय :

क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि 11 सितम्बर, 1966 के 'रांची एक्सप्रेस' में प्रकाशित समाचार के अनुसार दक्षिण-पूर्व रेलवे के चक्रधरपुर कार्यालय में एक सुपरिन्टेन्डेन्ट पिछले 30 वर्षों से कर्मचारियों के साथ बलापात तथा जातिगत भेदभाव कर रहा है;

(ख) क्या चौबासा में बायलर इन्स-पेक्टर भी कर्मचारियों के साथ इसी प्रकार का दुर्व्यवहार कर रहा है;

(ग) क्या यह भी सच है कि बिहार के विधायकों तथा अन्य बहुत से लोगों ने शिकायतें की हैं कि इन अधिकारियों का स्थानान्तरण किया जाये किन्तु रेलवे बोर्ड ने इस सम्बन्ध में कोई कार्यवाही नहीं की है; और

(घ) यदि हां, तो इसके क्या कारण हैं ?

रेलवे मंत्रालय में राज्य मंत्री (डा० राम सुभग सिंह) : (क) जी नहीं ।

(ख) जी नहीं । चौबासा में कोई बायलर निरीक्षक नहीं है ।

(ग) बिहार विधान सभा के सदस्य श्री आर० पी० सरंगी ने चक्रधरपुर के बायलर निरीक्षक श्री गोपाल कृष्ण और चक्रधरपुर मंडल कामिक अधिकारी के कार्यालय के कार्यालय अधीक्षक श्री ए० जे० स्वामी के विरुद्ध कुछ शिकायतें की थीं । इन शिकायतों की जांच की गयी और यह मालूम हुआ कि शिकायतें निराधार थीं । लेकिन श्री गोपाल कृष्ण को प्रशासनिक सुविधा की दृष्टि से 28-10-1966 को टाटानगर के लिये स्थानान्तरित कर दिया गया । श्री स्वामी को भ्रात्रा मंडल में स्थानान्तरित करने के आदेश भी दिये गये थे, परन्तु प्रशासनिक दृष्टि से इन आदेशों को आस्थगित रखा गया है ।

(घ) ऊपर भाग (ग) में दिये गये उत्तर को देखते हुए, सवाल नहीं उठता ।

Law Graduates in Railway Ministry

2956. Shri Priya Gupta: Will the Minister of Railways be pleased to state:

(a) the total number of Railway-men in Law Section of his Ministry including the Zonal Railways in Gazetted and Non-Gazetted cadre who are Law Graduates; and

(b) whether they have represented that they should be treated at par

with Doctors (Medical Graduates) by either giving them non-practising allowance or permitting them to give their counsels to private parties in respect of legal advice?

The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh) (a) 281.

(b) No.

Through Passenger Train from Katihar to Gauhati

2957. Shri Priya Gupta: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that there is no through passenger and parcel train from Katihar to Gauhati, thus affecting very badly the perishable traffic from Bihar to North Bengal and Assam; and

(b) whether with the construction of the Broad Gauge line upto Assam "path" will be available for re-introducing through passenger/parcel trains between Katihar and Gauhati?

The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh): (a) While no direct passenger train stopping at all stations is available between Katihar and Gauhati, a through Parcel Express service is available between these points in Nos. 901 Up|902 Dn. Parcel Expresses besides two pairs of through Mail trains and two other pairs of connected trains. Perishable traffic offering between stations in Bihar and North Bengal|Assam is adequately catered to by these services.

(b) Despite the introduction of B.G. services upto New Bongaigaon/Jogighopa, line capacity is not at present available for introduction of an additional through passenger/parcel train between Katihar and Gauhati without adversely affecting the movement of essential goods traffic.

Export of Railway Wagons to East European Countries

2159. Shri P. C. Borooah:
Shri Yashpal Singh:

Will the Minister of Commerce be pleased to state:

(a) whether there is a proposal to set up an assembly unit in Yugoslavia for railway-wagons which are manufactured in India;

(b) if so, the steps taken so far in that direction; and

(c) the present export of railway wagons to the East European countries and how far the prospects of such export will increase with the setting up of this assembly unit?

The Minister of Commerce (Shri Manubhai Shah): (a) to (c) The State Trading Corporation has entered into an agreement with Messrs. NIKEX of Hungary for the supply of Railway Wagons to that country and in implementation of this agreement the wagons will be exported in semi-knocked-down condition to Yugoslavia where they will be assembled before delivery to the Hungarians. For this purpose, the S. T. C. have made arrangements with one of the wagon manufacturing workshops in Yugoslavia for the assembly of wagons.

Efforts are being continued to secure orders from other East European Countries. The prospects will increase once Indian wagons start running on European railway lines and their quality is found competitive.

Black-listed Firms

2960. Shri Indrajit Gupta: will the Minister of Industry be pleased to refer to the reply given to Unstarred Question No. 1878 on the 18th November, 1966 and state:

(a) when the decision in regard to the action to be taken against firms "black-listed" by Government is likely to be announced; and